

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 9  
**689/2016**

**IN THE MATTER OF:**

Emmar Developers Ltd. and Emmar MGF Land Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 30.07.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Dr. U. K Chaudhary, Sr. Adv. with Mr. Gaurav  
Mitra, Ms. Manisha Chaudhary, Advs. with Mr.  
Pritham Soni, CS

For the respondent

Ms. Tishampati Sen, Adv. for CA-1811/19 and  
CA-247/2020  
Mr. Sudipto Sarkar, Sr. Adv. with Mr. Amar  
Gupta, Mr. Divyam Agarwal, Mr. Daksh  
Ahluwalia, Mr. Gaurav Arora, Mr. Ashish Joshi,  
Advs.

**ORDER**

For order, see 173/241-242(PB)/2019.